सरकार से चाहूंगा कि यह एन०सी०डी०सी० और कोल माइन्स अथारिटी और रेलवे जो हैं उन को बिजली बोर्ड बिहार ने सूचना दी भी है लेकिन यह सब कान में तेल डाले बैठे हुए हैं और वह बरौनी ताप बिजली घर बंद ही होने वाला है, इसलिये यह बहुत गंभीर मामला है और हमारे पालियामेंटरी एफेयर्स के मंत्री श्री ओम मेहता जी यहां बैठे हुए है, मैं उन से रिक्वेस्ट करूंगा आग्रह करूंगा, निवेदन करूंगा कि वे इस बात पर गभीरता से विचार करें इसलिए कि वह ताप बिजली घर बहुत ही विकट स्थिति में फसा हुआ है ।

———

REFERENCE TO ALLEGED DIGGING UP GRAVES AND SELLING BONES BY THE DROUGHT-HIT PEOPLE OF OSMANABAD TALUK IN MAHARASHTRA

श्री रबी राय (उडीसा) डिप्टी चेयरमैन साहब, मैं आपकी अनुमति से एक ऐसे सवाल की ओर आप का ध्यान खीचना चाहता हू कि जो न केवल लज्जास्पद है बल्कि जब मैं उसके सबध मे आप को पढ कर सुनाऊंगा तो यहा के सारे सदस्य और कल्पनाथ जी जैसे जो दूसरे कांग्रेस दल के सदस्य भी हैं वह सोचेंगे कि हमारा राष्ट्र आखिर किस स्तर तक नीचे जा रहा है । हम कितना पीछे जा रहे है । गरीबी हटाओ का कार्यक्रम हम कह सकते है कि आज होक्स हो गया है, बोगस हो या है । मैं आप के सामने "हिन्दुस्तान टाइम्स" नाम के अखबार के प्रथम पृष्ठ पर जो खबर छपी है उस को पढना चाहता हूं और उस ओर आप का ध्यान खीचना चाहता हूं । वह खबर इस प्रकार है :—

"The down-trodden community in Osmanabad taluk has been forced to dig up graves for saleable bones while over 200 girls have left for Bombay to earn a living through prostitution. These are the findings of the Maharashtra State Famine Relief and Eradication Committee. The Committee recently toured Sholapur and Osmanabad districts which have been hit by successive droughts for the past three years. Mr. Mohite displayed to newsmen here yesterday a skull and some bones which he said had been collected at Bembli in Osmanabad to be sold at 20P. a kg. Local merchants resell the bones to the fertiliser factories. The successive droughts, death of a large number of bulls, multiplication of midgetflies and rodents and callousness of the administration had added to the misery of the people, he said. Mr. Mohite said that an exodus of a large number of villagers had already begun as the Government Departments would not give them jobs... "

"Those still staying there told to the committe that 200 girls had left their homes to avoid starvation.

"Poverty had compelled the villagers to sell whatever was left in their houses. New shops were opened to buy farm tools, utensils and idols of gods from the poor people, all at very cheap rates, Mr. Mohite said.

"He said the villagers were provided only two kg. of foodgrains a month which could not meet their needs.

"Mr. Mohite and other members of the committee showed newsmen pieces of bread the people ate in the region. The bread was prepared with inferior variety of jowar mixed with wild weeds or leaves..."

उपसभापति महोदय मैं आपसे कहना चाहता हूं कि 1943 में जो बंगाल मे दुर्भिक्ष हुआ था जिससे 43 लाख लोग मर चुके थे, मैं आज सरकार को आगाह करना चाहता हूं और सरकार से अनुनय विनय भी करना चाहता हूं कि जिस तरीके से उस्मानाबाद के ताल्लुका से खबर छपी है वह देश के लिये कलक है हम लोग जो ससद मे बैठते हैं हमारा मन और हमारा ध्यान कलक से भर जाना चाहिये कि किस तरह से हम यहां विचरण करते हैं । इसलिए सरकार को दीवार पर क्या लिखा हुआ है यह देखना चाहिये और इस मामले मे कुछ इमरजेंसी रिलीफ कार्य सारे देश में बाढ़ और अकाल के चलते जो स्थिति उत्पन्न हुई है उससे लोगो को बचाने के लिए करने चाहिये । मेरा निवेदन है कि सरकार इस बारे मे शीघ्र विचार करे और आवश्यक कदम उठाये ।

———

REFERENCE TO SCARCITY CONDITIONS IN MAHARASHTRA

SHRI K.N. DHULAP (Maharashtra) : While replying to my Calling Attention notice, the Minister for Agriculture replied that the State is capable enough to deal with scarcity conditions, in different States, particularly in Maharashtra. Now, Sir, this is the news from Maharashtra. This is a very grave situation where people from villages, from Osmanabad District and Sholapur District, are compelled to dig up graves and pick up bones to sell in the market to eke out their living. This is a very serious situation, which not only the State Government should take note of, but the Central Government should also take note of, and immediate measures should be adopted by the Government to meet the situation. After a great deal of 'hulla gulla' about the employment

[Shri K. N. DHULAP]
guarantee schemes, this is the real state of affairs in Maharashtra, where people are actually on the verge of starvation Girls are forced to sell their bodies to eke out their living. This is the staff of affairs.

REFERENCE TO ALLEGED OVER-CHARGING BY THE D.D.A

DR. K. MATHEW KURIAN (Kerala): Sir, I wish to bring to the notice of the Government the grave sense of resentment and anger of the people of Delhi arising from the over-charging by the DDA of flats belonging to the Middle Income Group, Low Income Group and the Janta Group. Sir, the prospectus of the DDA states that these flats are offered to the public on 'no-profit-no-loss' basis. But I charge that the DDA has been making huge profits.

Sir, in a Press statement in 1973, the Vice-Chairman of the DDA had indicated that the cost of construction of flats was between Rs. 20 to Rs. 22 per sq. ft. of the plinth area. But, now, so far as the allottees are concerned, they have been paying between Rs. 30 and Rs. 35 per sq. ft. of plinth area, excluding the cost of land. In other words, the DDA has been charging at abnormally high rate of 50% or more. The departmental charges levied by the DDA for supervision during construction and other administrative expenses are also abnormally high compare to various other housing authorities in various other States. Sir, in the case of the DDA it is 20 per cent, while in the case of Maharashtra it is only 8 per cent, and in Tamil Nadu it is 12 per cent. If we scrutinize the income and expenditure accounts of the DDA, it will reveal that in 1970-71 they have amassed a profit to the extent of Rs. 67 lakhs, and in 1972-73 about Rs. 89 lakhs. Thus, the claim of the DDA that it works on no-profit-no-loss basis is thoroughly exposed. I demand that a public inquiry be made into the affairs of the DDA so that the officials who are over-charging the public and misleading the Government are punished.

I also request the Government to enlarge the terms of reference of the committee appointed by the Government under the chairmanship of Shri R. Gopalaswamy, Joint Secretary, Ministry of Works & Housing, to make a thorough inquiry into the above-mentioned charges against the DDA.

Mr. Om Mehta is here. He may like to say something on this.

THE MINISTER OF STATE IN THE DEPTT. OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA). I cannot say anything now.

DR. K. MATHEW KURIAN : Will you inquire into this ?...

MR. DEPUTY CHAIRMAN : He has taken note of what you have said.

REFERENCE TO DROUGHT CONDITIONS IN RAJASTHAN AND MADHYA PRADESH

श्री भैरों सिह शेखावत (मध्य प्रदेश) उपसभापति महोदय, माननीय सदस्य श्री रबी राय ने महाराष्ट्र की जिस प्रकार की स्थिति बताई उसी के सदर्भ मे मैं निवेदन करना चाहता हू कि राजस्थान और मध्य प्रदेश मे भी भयकर स्थिति बनती जा रही है । मध्य प्रदेश के 19 जिलो में वर्षा के अभाव के कारण न तो फसल बोई जा सकी और जो थोड़ी बहुत फसल बोई गई थी वह फसल नष्ट हो गई । इसी प्रकार राजस्थान के 6 जिलो मे बरसात न होने के कारण फसल नही हुई और पाच जिले ऐसे हैं जिनमे बरसात की कमी होने के कारण फसल नही बोई जा सकी । दुर्भाग्य यह है कि अभी तक अकाल की स्थिति मे भारत सरकार बडी उदारता से ग्राट दिया करती थी, लेकिन इस बार भारत सरकार ने जिस प्रकार का निर्णय लिया, उस निर्णय से मध्य प्रदेश और राजस्थान की वित्तीय स्थिति और खराब हो जाएगी । इस अकाल मे वित्त की यही स्थिति बनी रही तो मै समझता हू यहा पर भी महाराष्ट्र जैसी स्थिति पैदा हो जायेगी । इसलिये मै भारत सरकार से मंत्री महोदय की मार्फत यह निवेदन करना चाहता हू कि इन प्रश्नो को गम्भीरता से ले और जल्दी से जल्दी सैन्ट्रल स्टडी टीम एपाइट करके इन राज्यो की अकाल की स्थिति का अध्ययन कराए और इनकी खाद्य समस्या के समाधान के लिये अनाज का आवटन कराये और जितने पैसे की आवश्यकता हो उस आवश्यकता का अनुमान लगा कर जल्दी से जल्दी पैसो का आवटन कराया जाए ।

MOTION FOR EXTENSION OF TIME FOR THE PRESENTATION OF THE REPORT OF THE JOINT COMMITTEE OF THE HOUSES ON THE INDIAN PENAL CODE (AMENDMENT) BILL, 1972

SHRI YOGENDRA SHARMA (Bihar): Sir, I move :